

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 64/14	IA 94/17 in TP 67/16	Hearing	397/ 398	Gayathri-krishnan Vs. Akaara Consulting Pvt. Ltd. & 4 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Rajasekhar VK consult@nslaw.in 95001 53344	counsel for the petitioner	Rajasekhar.
2.	C RAMESH 9341218329	Counsel for Respondent	

PCS for petitioner in IA 94/17 is present. Counsel for respondent who is the petitioner in the main petition is also present. He requested time to file objections in IA 94/17.

List it on 15.09.2017.


MEMBER (J)


MEMBER (T)